

HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT

ANDHRA PRADESH STATE JUDICIAL SERVICE - Junior Civil Judges -
Transfer and Posting - ORDERED.

ROC.NO.1920/2014-B.SPL.

NOTIFICATION NO.522-B.SPL.

DATED:07.03.2014

The High Court is pleased to order the following Transfer and Posting:-

Sri Y.Satyendra, Prl. Junior Civil Judge, Rajahmundry, East Godavari District is transferred and appointed as Presenting Officer, Enquiry Cell, High Court of Andhra Pradesh, Hyderabad.

- i) Sri Y.Satyendra, will immediately handover charge of his post to the I Addl. Junior Civil Judge, Rajahmundry, proceed to his new station and report before the Registrar (Administration) High Court of Andhra Pradesh, Hyderabad who is holding full additional charge of the post of District Judge (Enquires), High Court of Andhra Pradesh, Hyderabad. He shall take charge of his post from Sri K.Gangadhara Rao, Deputy Registrar, High Court of Andhra Pradesh, Hyderabad
- ii) The I Addl. Junior Civil Judge, Rajahmundry, will be in full additional charge of the post of Prl. Junior Civil Judge, Rajahmundry, until further orders.

S. Jaganathan
REGISTRAR (VIGILANCE)

To

1. The officer concerned.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)
4. The Registrar (Administration), High Court of Andhra Pradesh, Hyderabad
5. The District Judge (Enquiries), High Court of Andhra Pradesh, Hyderabad.
6. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad

7. The Accountant General, Andhra Pradesh, Hyderabad
8. The Secretary to Government, Law (L.A.& J-Cts.C) Dept., Hyderabad
9. The Secretary to Government, Legal Affairs, Law Dept., Hyderabad
10. The Secretary to Government, Law (L.A & J - SC.F) Dept., Hyderabad
11. The Director of Treasuries and Accounts, Hyderabad
12. The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
13. The Secretary, A.P. High Court Legal Services Committee, High Court, Hyderabad
14. The Director, A.P. Judicial Academy, Secunderabad
15. The Prl. District and Sessions Judge, East Godavari at Rajahmundry.
16. The I Addl. District and Sessions Judge, East Godavari at Rajahmundry.
17. The Prl. Junior Civil Judge, Rajahmundry, East Godavari District
18. The I Addl. Junior Civil Judge, Rajahmundry, East Godavari District
19. The Presenting Officer, Enquiry Cell, High Court of Andhra Pradesh, Hyderabad
20. The Deputy Registrar, High Court of Andhra Pradesh, Hyderabad.
21. The Section Officer, Establishment Section, High Court of Andhra Pradesh, Hyderabad

22. The Secretary, Andhra Pradesh State Judicial Officers Association (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam)

23. **THE SECTION OFFICERS:**
B.Section, Computer Section, DI Budget Section, DII Buildings Section, E.Section, O.P.Cell, Work Review Section, Establishment Section, Enquiry Cell, Vigilance Cell, and Special Officers Section, High Court of Andhra Pradesh, Hyderabad.

**HIGH COURT OF ANDHRA PRADESH::HYDERABAD
ABSTRACT**

**PUBLIC SERVICES - Andhra Pradesh State Judicial Service - Junior Civil
Judges - Transfers and Postings - ORDERED.**

ROC.NO.2021/2013-B.SPL.

NOTIFICATION NO.536-B.SPL.

**DATED:07.03.2014
READ:**

1. High Court's Notification No.910-B.Spl., dated 21.06.2013.
2. High Court's Notification No.1246-B.Spl., dated 03.10.2013
3. High Court's Notification No.1461-B.Spl., dated 10.12.2013.
4. High Court's Notification No.46-B.Spl., dated 21.01.2014.
5. High Court's Notification No.434-B.Spl., dated 18.02.2014.
6. High Court's Notification No.487-B.Spl., dated 24.02.2014.

The High Court is pleased to order the following Transfer and Posting:-

Smt. G.Radhika, formerly I Metropolitan Magistrate, Hyderabad, who was granted Maternity Leave for 180 days from 14.06.2013 to 10.12.2013 and in continuation granted earned leave from 11.12.2013 to 07.03.2014 with permission to suffix the public holidays on 08.03.2014 and 09.03.2014 in High Court's Notification 2nd and from 3 to 6 read above.

Smt. G.Radhika, Junior Civil Judge who is awaiting order of her posting in the High Court's Notification 2nd read above, is posted ^{as} I Metropolitan Magistrate, Hyderabad (Post kept vacant) on return from leave.

Smt. G.Radhika, after completion of her maternity leave and earned leave, shall take charge of her post from III Metropolitan Magistrate, Hyderabad.

S. Jagannathan
REGISTRAR (VIGILANCE)

To

1. The officer.
2. The Prl. Secretary to the Hon'ble the Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before Their Lordships kind perusal)
3. The Personal Secretaries to the Registrars, and District Judge (Enquiries), High Court of A.P., Hyderabad (for placing before the Registrars for information)

4. The Central Project Coordinator, High Court of Andhra Pradesh, Hyderabad
5. The Chief Secretary to the Government of Andhra Pradesh, Hyderabad
6. The Secretary to the Government (Legislative Affairs and Justice), Law Department, Government of Andhra Pradesh, Hyderabad
7. The Secretary to Government, Legal Affairs, Law Department, Government of Andhra Pradesh, Hyderabad
8. The Accountant General, Andhra Pradesh, Hyderabad
9. The Director of Treasuries and Accounts, Hyderabad
10. The Director, Andhra Pradesh Judicial Academy, Secunderabad
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, City Civil Court Compound, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court Buildings, Hyderabad.
13. The Metropolitan Sessions Judge, Hyderabad
14. The I Metropolitan Magistrate, Hyderabad
15. The III Metropolitan Magistrate, Hyderabad
16. The Pay and Accounts Officer, Hyderabad.

17. The Secretary, Andhra Pradesh State Judicial Officers Association, (Sri V.Jaya Surya, Prl. District and Sessions Judge, Visakhapatnam.)

18. **THE SECTION OFFICERS:-**
a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, and (j) Special Officers Section, High Court of Andhra Pradesh, Hyderabad